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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

**Original Application No. 136/12**  
Jodhpur, this the 08<sup>th</sup> day of January, 2013

**CORAM**

**HON'BLE MR. JUSTICE K.C. JOSHI, JUDICIAL MEMBER  
HON'BLE Mr. B.K.SINHA, ADMINISTRATIVE MEMBER**

Pancha Ram Bishnoi S/o Shri Amlu Ram aged about 49 years by caste Bishnoi resident of Bholabala, Tehsil Phalodi, District Jodhpur. Office Address : PA (under suspension), at Kachhari Post Office.

: Applicant

(Through Shri S.P.Singh Advocate)

**Versus**

- 1.Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawan, New Delhi.
- 2.The Chief Post Master General, Rajasthan Circle, Jaipur.
- 3.The Director, Post Master General, Western Region, Jodhpur.
- 4.Sr. Superintendent of Post Offices, Jodhpur Division, Churu.

: Respondents

**ORDER (ORAL)**

**PER JUSTICE K.C.JOSHI :**

Heard the learned counsel for applicant.

It appears from the record that the applicant has not filed any representation before the competent authority for grant of M.A.C.P. After considering the entire record as also the facts and circumstances of the case, we deem it fit to direct the applicant to file a proper representation before the competent authority for grant of M.A.C.P. as per relevant rules / orders. The respondents are directed to decide such representation to be filed by the applicant, within four months from the date of receipt of the same by a speaking order. This O.A. is accordingly disposed of at the stage of admission.

[B.K.Sinha]  
M(A)  
mehta

[Justice K.C.Joshi]  
M(J)